

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5416-5419 OF 2008

CHATTERJEE PETROCHEM(I) PVT.LTD.

Appellant (s)

VERSUS

HALDIA PETROCHEMICALS LTD.& ORS.

Respondent(s)

(With prayer for interim relief and office report)
(for final disposal)

With C.A. No.5420/08 (P.H.)

(with prayer for interim relief and office report)
& C.A. Nos. 5437-5440/08 (P.H.)

(With prayer for interim relief)
[(for final disposal)]

Date: 09/12/2010 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR

HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Appellant(s)
& R20

Mr. Fali S. Nariman, Sr. Adv.
Dr. A.M. Singhvi, Sr. Adv.
Mr. Sudipto Sarkar, Sr. Adv.
Mr. Siddharth Mitra, Sr. Adv.
Mr. Neeraj Sharma, Adv.
Ms. Roopali Singh, Adv.
Mr. Subhash Sharma, Adv.
Mr. Subhash Sharma, Adv.
Ms. Archana Lakhotia, Adv.
for M/S. Dua Associates, Advs.

For Respondent(s)
R21 in main,

R6 in CA5420/08

Mr. H.K. Puri, Adv.

R6 in CA5437-5440/08

Mr. Gaurav Duggal, Adv.
Mr. Amit Meharia, Adv. for
for M/S. Meharia & Company, Advs.

For R6

Indian Oil Corpn.

Mr. Anuj Bhandari, Adv.
Mr. Gaurav Duggal, Adv.
Mr. Amit Meharia, Adv.

For R-21

Mr. Sanjay Bhatt, Adv.
Mr. Amit Wadhwa, Adv.
Mr. Aniruddha S. Deshmukh, Adv.

Mr. Sahir Hussain, Adv.

Mr. Yashvardhan Roy, Adv.

Mr. S. Mahendran, Adv.-on-record.

Contd..2/-

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C.A.5416-5419/08 etc.

for WBSIDB

R2 in CA5416-19/08

Mr. Mayank Mishra, Adv.
Mr. Anaya Kumar, Adv.
Mr. Amar Gupta, Adv.
Ms. Vibha Datta Makhija, Adv.-on-record.

R7 in CA 5416-19/08

Mr. Jay Savla, advocate-on-record.

and CA5420/08 & R3

Ms. Meenakshi Ogra, Adv.

in CA 5437-40/08

For R-8 in CA5416-19 Mr. Sanjeev K.Kapoor, Adv.
Of 08, R8,10,12,14 & Mr. Kumar Mihir,Adv.
15 in CA 5420/08 & Mr. S. Kakrania, Adv.
R8&10 in CA5437-40/08 for M/S. Khaitan & Co. ,Advs.

For R1&16 Mr. Ashok Desai, Sr. Adv.
in all the appeals Mr. Altaf Ahmad, Sr. Adv.
respectively Mr. R.S.Suri,Sr.Adv.
Mr. Nitish Massey,Adv.
Mr. Pinaki Addy,Adv.
Ms. Anu Bindra, Adv.
Mr. K.S. Prasad, Adv.
Mr. Chanchal Kumar Ganguli,Adv.-on-record.

For R-3 Mr. Amar Gupta, Adv.
respectively in Mr. Ankur Saigal,Adv.
all the appeals Ms. Bina Gupta ,Adv.-on-record.
Mr. Mayank Mishra, Adv.
Ms.V.D.Makhija,Adv.

For R-3,8,9&10 Mr.K.K.Venugopal,Sr.Adv.
in CA5420/08 Mr. Ranjit Kumar, Sr. Adv.
Mr. Ananya Kumar, Adv.
Mr. Amar Gupta, Adv.
Mr. Mayank Mishra, Adv.
Mr. Ankur Saigal,Adv.
Ms. Bina Gupta ,Adv.-on-record.

in CA 5416-19 M/S Fox Mandal & Co., Advs.
of 2008
R25&26 in CA 5416- Mrs. Manik Karanjawala,Adv.
19/08 & R21&23 in
CA 5420/08

UPON hearing counsel the Court made the following
O R D E R

Hearing concluded.
Judgment reserved.

Written submissions, if any, be filed by
Monday, December 13,2010.

(S.Sarangi)) (Juginder Kaur)
Ar.-cum-P.S. Court Master